

(b) The main points made by the Association at the above mentioned meeting are given below:—

(i) The amendment to the Newsprint Control Order requiring publishing of print order should be withdrawn;

(ii) The State Trading Corporation should streamline its working particularly concerning distribution to small and medium newspapers;

(iii) Timely and adequate supply of all sizes of newsprint to small newspapers should be ensured by State Trading Corporation;

(iv) The procedure for maintenance of accounts etc. should be revised drastically making it simpler and easier to comply with by small and medium newspapers.

Allotment of O.B. Van to Karnataka

1517. SHRI B. V. DESAI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Karnataka Government has urged the Centre to allot one black and white outdoor broadcasting van (OB Van) to Karnataka to telecast programmes independently;

(b) whether according to State Government, allocation of OB van would help viewers in Bangalore to have two channel service—one of its own and other relayed from either Bombay or Madras;

(c) whether State Government has requested the Centre to provide a Relay T.V. station at Mysore;

(d) whether State Government has also impressed upon Centre the need to provide more coverage to Karnataka on TV as at present the viewers in Bangalore have been complaining that programmes relayed were of poor quality;

(e) whether the request of State Government has been considered; and

(f) if so, the details and by what time a final decision will be taken?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) Yes, Sir.

(b) Doordarshan has not yet gone for a 2-channel service anywhere in the country. Provision of OB van does not mean additional channel.

(c) to (f). Interim T.V. service with a 1 KW transmitter was started at Bangalore w.e.f. 1st November 1981. For telecasting programmes relevant to Karnataka, a full-fledged T.V. centre is being set up at Bangalore as a part of the Sixth Plan. This 1984-85. Extending T.V. service to other places like Mysore, in the State of Karnataka, lack of purchase of cables and conductors; resources in future plans.

Sixth Plan Development to Suffer Setback

1518. SHRI B. V. DESAI: Will the Minister of ENERGY be pleased to state:

(a) whether the Sixth Plan power programme is to suffer a setback if the present off-take of cables and conductors for distribution and transmission is not improved;

(b) if so, whether the slippage in the power transmission and distribution alone will be about 67 per cent of the target;

(c) whether this is mainly on account of lack of purchase of Cables and Conductors;

(d) whether State Electricity Board suspended their purchases of cables and conductors from mid-1980 and even refused to lift their requirements for which contracts had already been entered into;

(e) if so, the main reasons for not purchasing the same and whether any fresh orders in 1982 were placed; and

(f) if so, to what extent they were obtained and the steps Government propose to take to order and obtain cables and conductors?